

**By Speed Post/Fax/e-mail/ Special Messenger**

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-100 (Pt.-IV)/2010/5594/A**

From: Shri R.A. Tapadar  
Officer on Special Duty  
Gauhati High Court, Guwahati &  
Joint Director (Officiating)  
Judicial Academy, Assam

To

**The Director in-charge  
National Judicial Academy India  
Bhadbhada Road, Suraj Nagar  
P.O. Bhopal-462044 (M.P) India  
Fax No.0755-2696904 / 2432587**

*Dated- Guwahati, the 10<sup>th</sup> December, 2015*

Sub:- **Nomination for the NJA Programmes, scheduled during  
January - February, 2016.**

Madam,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to nominate following Judicial Officers to participate in the NJA Programmes, scheduled during January – February, 2016, in the following manner-

Sl. No.	Prog. No	Programme Date	Programme Name	Name of the nominated Officers
1.	P-963	08.01.2016 to 10.01.2016	Workshop for Court Administration	(i) Shri Rajib Goswami, District and Sessions Judge, Dhubri.  (ii) Shri Raktim Duarah, District and Sessions Judge, Jorhat.
2.	P-968	01.02.2016 to 03.02.2016	Conference on Functions of Registrar (Judicial)	Shri Ranju Medhi, Joint Registrar (Judicial), Gauhati High Court, Guwahati
3.	P-970	08.02.2016 to 10.02.2016	Conference on Functions of Registrar General	Shri Hitesh Kumar Sarma, Registrar General, Gauhati High Court, Guwahati

4.	P-971	11.02.2016 to 14.02.2016	Seminar on Application of SC/ ST (POA) Act.	(i) Shri Vanlalenmawia, Additional District and Sessions Judge, Aizawl, Mizoram.  (ii) Shri Yomge Ado, Additional District and Sessions Judge, Bomdila, Arunachal Pradesh.
5.	P-972	19.02.2016 to 21.02.2016	Workshop on ICT Tools and Usage	(i) Sri Mahmud Ahmed, District and Sessions Judge, Morigaon.  (ii) Shri Mridul Kumar Kalita, District and Sessions Judge, Sonitpur, Tezpur.
6.	P-973	22.02.2016 to 26.02.2016	Workshops on Development of Specific Modules for the SJAs	Shri C. Chaturvedy, Research Officer, Judicial Academy, Assam.

This is for favour of your kind information and necessary action.

Yours faithfully

10.12.15

**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**

**Memo No. HC.VII-100 (Pt.-IV)/2010/5595 - 5618/A dated 10.12.2015**

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programmes on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

5. The Accountant General (A&E), Mizoram, Aizawl / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

6. Shri Hitesh Kumar Sarma, Registrar General, Gauhati High Court, Guwahati
7. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl. **He is requested to inform the nominated participant of his State accordingly.**
10. Shri Rajib Goswami, District and Sessions Judge, Dhubri.
11. Sri Mahmud Ahmed, District and Sessions Judge, Morigaon.
12. Shri Raktim Duarah, District and Sessions Judge, Jorhat.
13. Shri Mridul Kumar Kalita, District and Sessions Judge, Sonitpur, Tezpur.
14. Shri C. Chaturvedy, Research Officer, Judicial Academy, Assam.
15. Shri Ranju Medhi, Joint Registrar (Judicial), Gauhati High Court, Guwahati
16. Shri Vanlalenmawia, Additional District and Sessions Judge, Aizawl, Mizoram.
17. Shri Yomge Ado, Additional District and Sessions Judge, Bomdila, Arunachal Pradesh.
18. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
19. The Joint Registrar, Gauhati High Court, Itanagar Bench. **He is requested to inform the nominated officer of his State accordingly.**

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

The nominated participants above are requested to furnish their full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: [liaisonoffice@nja.gov.in](mailto:liaisonoffice@nja.gov.in), website: [www.nja.gov.in](http://www.nja.gov.in)). They are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. They are also requested to deposit one-time Registration Fees (Rs.1000/-) and boarding and lodging charges (Rs.450/- per day per participant). **PARTICIPANTS ARE REQUESTED NOT TO BRING WITH HIM / HER SPOUSE AND CHILDREN AS THE NJA DOES NOT HAVE FACILITIES FOR TAKING CARE OF FAMILY OF NOMINATED JUDGE / OFFICERS AND ALSO LIMITED ROOMS ARE AVAILABLE FOR PARALLEL TRAINING PROGRAMMES AT THE ACADEMY.** Nominated participants are also requested to obtain the details of Joining Instructions from the NJA website. The nominated participants will inform the Hon'ble High Court about their departure for NJA Programmes and rejoining to normal duty after completion of the Programme alongwith a report indicating

the subjects on which he/she has undergone training, with a brief note thereon.

They are to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in their respective State/Court and how this can be achieved and what are the drawbacks that they feel exists in their State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participants are also requested to carry their officially allotted Laptop with them while attending the programme.

20. The Administrative Officer, Judicial Academy, Assam.
21. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload this letter in the official web site of Gauhati High Court immediately.**
22. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
23. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
24. The CA to Registrar General, Gauhati High Court, Guwahati.
25. Office File.

  
10.12.15  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**